GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:4838 ANSWERED ON:12.08.2014 BIS CERTIFICATION FOR FOOD PRODUCTS Chaudhary Shri P.P.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of food products being provided Bureau of Indian Standards (BIS) Certification at present;

(b) the number of proposals received for inclusion or exclusion of food products under the BIS Certification during the last three years and the action taken by the Government thereon;

(c) whether the Government proposes to simplify the process of certification and provide the BIS Certification after testing the said food products; and

(d) if so, the details thereof along with the scheme being formulated for the purpose and the time by which it is likely to be implemented?

Answer

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) : At present, Bureau of Indian Standards (BIS) certification can be granted against 51 Indian Standards for food products.

(b) : During the last three years and for the current year upto 30.6.2014 only one proposal for inclusion of a new food product under BIS Certification has been received. This was for certification of lcecream as per IS 2802: 1964. No food product has been excluded from BIS certification during the above said period.

(c) & (d) : Yes Madam, BIS has simplified the process of certification by giving recognition to large number of private testing laboratories in addition to BIS own laboratories. Further, BIS has also introduced a Tatkal Scheme under which BIS Certification is granted within 30 days on priority basis.